

| 1. | 2. | 3. | 4. | 5 |
|-----|---|--|-----------------------------|-----------------|
| 7. | Development of traditional herbal drugs as adaptogens/immunomodulators | Regional Research Laboratory (RRL), Jammu | Zandu Pharmaceutical works | 240.32 |
| 8. | New antibacterial beta lactam anti-biotics | Indian Institute of Chemical Tech. Hyderabad. | SOL | 90.50 |
| 9. | Setting up of two national facilities one at IISc., Bangalore and other one at CDRI, Lucknow for Characterisation of crystals of biological macromolecules of medicinal and Industrial importance. <i>other</i> Strengthening of pharmacological testing facilities at CDRI, Lucknow. | (i) IICT, Bangalore (ii) CDRI, Lucknow | - | 54.84 160.50 |
| 10. | Sugar and hetrocycle modified nucleosides | National Chemicals Laboratory | Recon | 38.63 |
| 11. | Novel Hypocholesterolemic Agents Synthesis and biological evaluation of squalene epoxidase inhibitors | Regional Research Laboratory, Trivandrum | Ranbaxy | 151.30 |
| 12. | P-Aminophenol via Single Step Catalytic hydrogenation of Nitrobenzene. | National Chemical Laboratory (NCL) Pune | NATCO Pharma | 28.75 |
| 13. | Synthesis and screening of new antimycotic agents | IICT | Ranbaxy Research Laboratory | 120.00 |
| 14. | Process Validation and biological evaluation of 'Asavas, and 'Arishtas' with special reference to inoculum bearing herbs | Delhi University | Dabur Research Foundations | 45.90 |
| 15. | Discovery of novel peptidomimetics as Endothelin Receptor Antagonists : de novo synthesis using B. dehydro and B-amino acids and crystallo graphic studies utilising clones receptors. | Indian Institute of Technology (IIT), Kanpur & All India Institute of Medical Sciences (AIIMS) | Ranbaxy Research Laboratory | 196.80 |

[Translation]

Setting up of New Centres by ICAR in Bihar

2065. SHRI MOHAMMAD ALI ASHRAF FATMI :
SHRI RADHA MOHAN SINGH :
DR. RAMESH CHAND TOMAR :

Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Indian Council of Agricultural Research has decided to set up new agricultural sciences research centres in the country during the Ninth Five Year Plans;

(b) if so, the details thereof, State-wise and location-wise;

(c) the criteria adopted for setting up new centres in the country by the Council ;

(d) whether this criteria is being followed while setting up these centres by the Council;

(e) if so, the details thereof ; and

(f) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (DR. S. VENUGOPALACHARI): (a) and (b) Keeping in view the special thrust needed for agricultural development in Eastern India, the Indian Council of Agricultural Research has a proposal for establishment of new Krishi Vigyan Kendras (KVKs) in the region during 1997-98 with the availability of additional financial resources from the Planning Commission.

(c) to (e) For setting up new Krishi Vigyan Kendra, ICAR constitute an Expert Team under the Chairmanship of an Eminent Scientist, Director of Extension Education of State Agricultural University, a Representative of State Department of Agriculture, Zonal Coordinator of the Zone as Members and a Senior Officer from the Council's Head Quarters as Member-Secretary. Based on the recommendation of the team, the suitability of site for location of a KVK is decided on the basis of the criteria fixed by the Government which included availability of adequate representative cultivable

land in one stretch located as far as possible in central part of the district for developing instructional farm, infrastructural and civic facilities, adequate technical back-stopping from the host institutions and acceptance of funding pattern. These criteria are followed while setting up of new Krishi Vigyan Kendras.

(f) The question does not arise.

[English]

Missing of Pakistani National

2066. SHRI MOHAN RAWALE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether ninety Pakistani nationals in the country are missing;

(b) if so, the details thereof ;

(c) whether any efforts have been made to trace these Pakistani nationals and the action taken against them;

(d) if so, the details thereof ; and

(e) the specific measures proposed to be taken by the Government to ensure that Pakistani nationals visiting India must go back with a view to check activities of ISI of Pakistan?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) and (b) According to information available, 2903 Pak nationals were reportedly missing/untraced as on 30.4.1997. State-wise details are : Andhra Pradesh-29, Bihar- 35, Delhi- 90, Gujarat- 44, Haryana- 1, Karnataka- 76, Kerala-108, Maharashtra- 1392, Madhya Pradesh-227, Orissa-8, Punjab- 8, Rajasthan- 83, Tamil Nadu- 21, Uttar Pradesh- 421 and West Bengal- 360.

(c) to (e) The foreigners Act, 1946 prohibits foreigners from staying unauthorisedly in the country. Powers under this Act have been entrusted to the State Governments/ Union territory Administrations to detect and deport Pak nationals staying in the country unauthorisedly. The Central Government has also been issuing instructions, from time to time, stressing upon the State Governments/Union Territory Administrations to launch special drives to detect and deport such Pak nationals.

Prof. Lakdawala Committee

2067. SHRI SANAT MEHTA :
DR. M. JAGANNATH :

Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to state :

(a) whether the Government have accepted the Lakdawala formula for identification of persons below poverty line for the new PDS scheme ;

(b) if not, the other formula accepted for the purpose ;

(c) whether Government have any proposal for the revival of the Prof. Lakadwala Committee on the Public Distribution System;

(d) whether the Government of Andhra Pradesh and other states have also requested the Union Government for the revival of the said Committee;

(e) if so, the details ; and

(f) the decision of the Government in regard thereto?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CONSUMER AFFAIRS (SHRI RAGHUVANS PRASAD SINGH) : (a) Yes. Sir.

(b) Does not arise.

(c) There is no Committee under the name and style Lakdawala Committee on Public Distribution System (PDS).

(d) Does not arise.

(e) Does not arise.

(f) Does not arise.

[Translation]

Tribals of Sirmaur H.P.

2068. SHRI K.D. SULTANPURI : Will the Minister of WELFARE be pleased to state :

(a) whether any memorandum has been received from the Government of Himachal Pradesh regarding announcing 'Hatis' in district Sirmaur has tribals and also conducting the census of these tribals;

(b) whether Member of Parliament of that constituency has raised this matter under Rule 377 demanding declaration of this area as tribal area; and

(c) if so, the decision taken thereon ?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA) : (a) The Government of Himachal Pradesh has recommended inclusion of "Hati" in the list of Scheduled Tribes. In so far as conducting the census of "Hatis" is concerned no proposal has been received.

(b) Yes Sir.

(c) The Government of Himachal Pradesh and the Registrar General of India have been requested to send their views on the proposal.